

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No. 109/TT/2014

Date: 19.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:-Determination of transmission tariff for **Asset-I:** 400/220 kV 1X500 MVA Transformer at Navasari Sub-station, **Asset-II:** 2 nos 400 kV line bays at 765/400 kV Indore Sub-station, **Asset III:** 2 nos 220 kV line bays at 400/220 kV Pirana Sub-station under "Augmentation of Transformer and Bays" in Western Region.

Sir,

I am directed to refer to the Commission's letter dated 25.5.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 25.6.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)